

# DECLARATION PROFORMA FOR DECLARATION ASSETS

(As On 31.3.2012)

Name of Officer (In Full) - MISS SANGHPUSHPA BHATPAHARI  
 Date of Birth - 14 - 04 - 1970  
 Present post held - CIVIL JUDGE CLASS - I & CHIEF JUDICIAL MAGISTRATE  
 DHAMTARI (C.G.)

Name of District, Sub-Division, Taluka and Village in which property is situated		Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
Housing and other Buildings	Land				
1	2	3	4	5	
At Vill. Junwani, Block Palari, Tah. & Dist. Baladabazar (C.G.)	Residential House	6 Acres of Agricultural Land	Joint ancestral Prop. = 1/10 <sup>th</sup> share	Ancestral Prop. Acquired by inheritance	
Banstal, Raipur, Tah. & Dist. Raipur (C.G.)	Residential House	Near about 2000 Sq. Feet	Sister's Name	Lease 30 Year's	
Village Dunda, P.H. No. 118/51, Raipur, Tah. & Dist. Raipur (C.G.) - Floral City	Residential House No.- 163(Tulip)	Near about 1243 Sq. Feet		Purchased by taking housing Loan of Rs. 34.00 Lakh from HDFC Bank on 26.7.2011 from Amrit Homes Pvt. Lmt. & Alaska Infrastructure Pvt. Lmt.	
Movable Property (Valued Above 25,000/- of Rs.)					
Name of Articles 1.					
TVS Scooty pep + Two Wheeler, R.C. Book No. C.G.04 CS/1728					
Purchase by taking Bank Loan of Rs. 38033/- From SBI Mahasamund Branch Dt. 27-12-06					
Jewellery (Lump sum)					
Jewellery (Worth Rs.) Gold + Silver of Rs. 3.50 Lakh - Ancestral by inheritance					

**Shares/Debentures**

Name of Issuing Company 1	Nos. of Shares 2	
SBI MUTUAL FUND MAGNUM TAX GAIN ENV. NO. 18NHSP0/52570 , FOLIO 8847203 (19-3-07)	-	
Life Insurance Policy & Others		
Name of Issuing Company 1	Amount 2	
Life Insurance Corporation of India - RAIPUR DIVISION Policy No. & Date of Commencement 383741559, 28-4-2004	Table & Premium paying Term 149/16 Sum Assured Rs. 2,00,000/- Due Date & Mode of payment 28 th, Quarterly Installment Premium payable (Rs.) 3900/-	
Life Insurance Corporation of India RAIPUR DIVISION Policy No. & Date of Commencement 385199240 28-1-2008	Table & Term 014 20 20 Sum Assured Rs. 2,00,000/- Due Date & Mode of payment 28 th Yearly Installment Premium payable (Rs.) 10286/-	
Bank Deposits/Securities & Investment		
Name of Bank 1	City 2	Amount 3
1. Fixed Deposites Nil		
2. Savings Bank A/GS	Dhamtari	1,59,473/-
3. PPF	Raipur	2,22,093/-
4. GPF	Raipur	4,57,299/-
5. NSS		
6. Others		

**1.** In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

**Not -** The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965

20/11/12

**Signature of Declarer**  
प्रथम व्यवहार आयोधीन एवं एक  
पुस्तकी (क.प.)